

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2017  
NAME OF THE PETITIONER(S) : VINITHA ASSOCIATES LTD  
NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD  
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>		

1. ARUNA GANESH	COUNSEL FOR PETITIONER.	
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**ORDER**

Counsel for petitioner present and prayed time for making submissions. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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